

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Due to the demise official Sh. Kundan Lal S/o Sh. Hriday Pal, Sr. Judicial Assistant on 10.12.2021, his name is hereby struck off from the pay roll/strength of this office w.e.f. 11.12.2021 (F/N) in terms of CCS Pension Rules, General Conditions, Point-5 (2).

GIRISH KATHPALIA Digitally signed by GIRISH KATHPALIA
Date: 2022.01.21 13:27:35 +05'30'

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs): Delhi

No. 4353-88 /Admn-II/PF SJA/2022

Dated Delhi the 21 JAN 2022

Copy forwarded for information and necessary action to:-

1. O/o all the Id Principal District & Sessions Judge, Delhi/New Delhi.
2. The DDO, Accounts Branch (Central) Tis Hazari Courts, Delhi
3. The Leave Sanctioning Authority (Central) Tis Hazari Courts, Delhi.
4. All the PRO/APRO, Delhi/Delhi New Delhi
5. The concerned Pay and Accounts Office through the concerned Accounts Branch
6. Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat) (Central) Tis Hazari Courts, Delhi
7. Dealing Assistants - Recruitment Cell Layers Seat, ACR Cell, Biometric Seat, Seniority & Promotion Seat (JA), Transfer & Posting Seat, Admn II, Tis Hazari Courts, Delhi.
8. Dealing Assistants - Vigilance Branch/General Branch/ Library Branch/ Computer Branch, Tis Hazari Courts, New Delhi.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Hindi Section, Tis Hazari Courts, Delhi.
11. Ms. Alka W/o (late) Sh. Kundan Lal R/o Flat No. 190, DDA SFS Flats, Sector-5, Pocket-1, Dwarka, New Delhi.

Balbir Singh
21/1/22

(BALBIR SINGH SHALAR)

Administrative Officer (Judicial)

O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi